

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:52  
ANSWERED ON:05.12.2013  
TICKET BOOKING  
Shivanagouda Shri Shivaramagouda

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have received complaints for fake railway ticket and identity cards being issued to the passengers;
- (b) if so, the details thereof;
- (c) whether the Railways have conducted any investigation on the tickets booking scam; and
- (d) if so, the details of the findings of the investigation along with the action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (d): Vigilance team of Northern Railway has unearthed an incident of sale of fake tickets along with fake identity cards.

In the case unearthed by Northern Railway, one unauthorised agent in South Delhi booked PRS tickets in advance on fictitious names on the opening day of Advance Reservation Period from small PRS centers located over East Central Railway. Subsequently, these tickets were sold to intending travelers of matching age profile alongwith fictitious identity cards prepared by them with fictitious names. The unauthorised agents were handed over to Railway Protection Force, Delhi Cantt and a case has been registered under Section 143 of Railway Act 1989 against them.

Instructions have also been issued to Zonal railway that ticket checking staff manning reserved coaches may be advised to be more vigilant and conduct proper/thorough checking of prescribed ID Proof of passengers undertaking journey in reserved coaches. Zonal Railways have also been advised to monitor booking patterns at PRS counter at small locations where workload is comparatively less and take appropriate action when abnormalities are detected.